Mediation Center

1. Brief Description:

The Mediation and Conciliation Center Panchkula maintains a panel of trained mediators who mediate between the parties to a litigation to arrive at an amicable settlement.

2. Description about the methodology of availing this facility:

The cases are referred to the Mediation Center by the concerned court where the case is pending. Thus, the parties can move an application before the concerned court for referring the case for Mediation. Besides matrimonial cases referred by the Police/Women Cell are also taken up for Pre-litigative Mediation.

3. Name, Designation any contact no. of the concerned officers and officials:

Sh. Vivek Goyal
Nodal Officer, Mediations and Conciliation Center,
Chief Judicial Magistrate cum Secretary,
District Legal Services Authority, Panchkula
Telephone Number: (0172) 2585566, 2586999

Link to the Website of the State Legal Service Authority: http://hlsla.nic.in/